

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) : (a) and (b). The information is being collected and will be laid on the Table of the Sabha in due course.

#### Crop insurance scheme

1149. SYED SHAHABUDDIN : Will the Minister of AGRICULTURE be pleased to state :

(a) the present scope and extent of the Crop Insurance Scheme; and

(b) the salient features of the existing scheme ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) and (b). The Comprehensive Crop Insurance Scheme was introduced in the country from Kharif 1985 season. Paddy, wheat, millets, pulses and oilseeds are covered under the scheme. The scheme covers all the farmers availing of short-term loans for raising the above mentioned crops in the areas notified under the scheme. The sum insured is 150% of the crop loan. The insurance charge (i. e. premium) is 2% of the sum insured for cereals and 1% of the sum insured for pulses and oilseeds. Fifty per cent of the insurance charge (premium) payable by the small and marginal farmers is subsidised jointly by the Central and concerned State/Union Territory on a 50:50 basis. Eighty per cent of the average yield per hectare of the crop for the 'defined' (notified) area during the preceding five years is the 'threshold yield' of that crop for the 'defined area'. If the actual average yield per hectare of the insured crop falls below the threshold

yield, all the insured farmers growing that crop in the 'defined area' are eligible for indemnity.

#### Assistance for natural calamities

1150. SHRI N. DENNIS :  
SHRI VIRDHI CHANDER JAIN :  
SHRI K. PRADHANI :  
SHRI K. D. SULTANPURI :

Will the Minister of AGRICULTURE be pleased to state :

(a) the amount given by Central Government to various States during the last three years as assistance to meet situations arising out of floods cyclones, droughts and other natural calamities, state-wise;

(b) whether some states have reduced their own outlay on such schemes as they are not able to fully utilise funds given under Centrally sponsored schemes, wherever they are expected to match the Central assistance; and

(c) if so, the action taken by Central Government in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) The information on Central Assistance sanctioned to various states during the years 1982-83 to 1984-85 for flood, cyclone, etc. is given in the statement-I below and for drought in the statement-II below :

(b) and (c). Information is being collected and will be laid on the Table of the House.

#### Statement-I

(Rs. in crores)

S. No.	State/U. TS.	1982-83	1983-84	1984-85
1	2	3	5	6
1.	Andhra Pradesh	—	96.70	42.53
2.	Assam	9.47	11.07	39.42
3.	Bihar	17.48	—	58.94